## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/128/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Pumps Private Limited & 8 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.H. ARVINDA PANDIAN

Dov M. Roshan ATTR

PETITIONER

MANYXY

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H. KARTHER SESHODER V. HARE KUMPR Red REspondents

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## <u>ORDER</u>

Counsels representing both the parties are present and prayed time for making submissions. Time is enlarged at request. Put up on 23.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc